

DIVISION BENCH  
COURT - I

**O-231**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/257(KB)2022  
COMP.APPL/55(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> SEPTEMBER, 2023, 10:30 A.M**

IN THE MATTER OF	MR.VOLODYMYR SABADYR VS VEDA DIGITAL ARCHITECTURAL VISUALIZATION PRIVATE LIMITED
UNDER SECTION	SEC. 59 SEC. 241(1) SEC. 242(4)

**Appearances (via video conferencing/physically)**

Mr. Patita Paban Bishwal, Adv. : For Petitioners  
Mr. Shaunak Mitra, Adv.

Mr. Rahul Parasrampurua, PCS : For R-1,2,3  
Mr. Nitish Kumar Singh, Adv.

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **13/10/2023**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**